

meetings alongwith revival/constitution of Tripartite Industrial Committee in respect of those Industries where the number of sick units are large, such as State Road Transport Corporations, State Electricity Boards, Engineering Industry, Textile, Jute etc.

(f) and (g). The Special Tripartite Committee consists of representatives of (a) Central Government; (b) Employers and (c) workers. Members of Parliament have not been included in the Special Tripartite Committee.

[Translation]

Alleged Discontinuation of J.R.Y. in States

8465. SHRI DAU DAYAL JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the States where decision to discontinue the Jawahar Rozgar Yojana has since been taken and the reasons therefor;

(b) the details of the projects which are lying incomplete State-wise; and

(c) the manner in which the said incomplete works are proposed to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) Jawahar Rozgar Yojana (JRY) is being implemented in all the States/Union Territories (UTs) except Delhi and Chandigarh. The implementation of JRY was discontinued in UTs of Delhi and Chandigarh during 1991-92 keeping in view the fact that in the villages around Delhi and Chandigarh there are enough employment opportunities because of the various development works taken up in the urban areas.

(b) and (c). There are about 2.20 lakh panchayats with villages ranging from one to

ten under them. Works, big and small, are taken up practically in all the panchayats. In addition, works are also taken up by about 460 DRDAs/ZPs. Therefore, it is not feasible for Government of India to have the details of the projects lying incomplete under the Yojana. Under the guidelines issued for the Yojana, priority should be given for completion of incomplete works over the taking up of new works and no work should be taken up which cannot be completed within two year.

[English]

Hightech Forum of BASEL, Switzerland

8466. SHRI PRATAPRAO B. BHONSLE: Will the PRIME MINISTER be pleased to state:

(a) whether some hightech forum of BASEL, Switzerland has visited India in the recent past;

(b) whether the confederation of Indian Industry organised some meeting with the Swiss delegation;

(c) if so, the details of the discussions held;

(d) whether Switzerland has offered ties in hightech areas during these discussions;

(e) whether the Government propose to take some steps to follow up these discussions; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir. The High-tech Forum of BASEL Switzerland had visited India from 4th to 14th March, 1992.

(b) Yes, Sir. CII had organised a meeting with the Forum on 5th March, 1992.